

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 4770
TO BE ANSWERED ON 28th MARCH, 2025**

NEW MEDICAL COLLEGES

‡4770. **SMT. KAMLESH JANGDE:**

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

(a) whether the Government proposes to open medical colleges and post-graduate college in every district of the country including Janjgir-Champa, Sakti, Baloda Bazaar and Bilaigarh districts of Chhattisgarh State and if so, the details thereof, State/UT-wise and district-wise;

(b) the details of new medical colleges established in the country including Chhattisgarh State during the last three years, State/UT-wise;

(c) whether the Government has taken cognizance of the fact that in districts with limited medical facilities, citizens are not able to get quality health facilities in the absence of a Government medical college and if so, the details thereof; and

(d) the details of total funds allocated for the development of health infrastructure in rural areas during the last three years?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE
(SMT. ANUPRIYA PATEL)**

(a) to (d): The Ministry of Health & Family Welfare administers a Centrally Sponsored Scheme (CSS) for 'Establishment of new medical colleges attached with existing district/referral hospitals' with preference to underserved areas and aspirational districts, where there is no existing Government or private medical college. The fund sharing mechanism between the Centre and State Governments is in the ratio of 90:10 for North Eastern and Special Category States, and 60:40 for others. Under the Scheme, all the envisaged 157 Government medical colleges have already been approved in three phases including 05 medical colleges in Chhattisgarh. The phase wise details of medical colleges approved in the country are at Annexure.

The measures/steps taken by the Government to augment the medical education facilities and to improve the medical standards in the country include: -

- i. Centrally Sponsored Scheme (CSS) for establishment of new medical colleges by upgrading district/ referral hospital under which 157 new medical colleges have been approved, out of which 131 are already functional.
- ii. CSS for strengthening/ upgradation of existing State Government/ Central Government

medical colleges to increase the number of MBBS (UG) and PG seats, under which support has been provided for increase of 4977 MBBS seats in 83 colleges with an approved cost of Rs. 5972.20 Cr. , 4058 PG seats in phase-I in 72 colleges with an approved cost of Rs. 1498.43 Cr. and 4000 PG seats in phase-II in 65 colleges with an approved cost of Rs. 4478.25 Cr.

- iii. Under “Upgradation of Government medical colleges by construction of Super Specialty Blocks” component of Pradhan Mantri Swasthya Suraksha Yojana (PMSSY), a total of 75 projects have been approved, of which 71 projects are complete.
- iv. Under the Central Sector Scheme for setting up of new AIIMS, 22 AIIMS have been approved. Undergraduate courses have started in 19 of these.
- v. DNB qualification has been recognized for appointment as teaching faculty to take care of shortage of faculty.
- vi. Enhancement of age limit for appointment/ extension/ re-employment against posts of teachers/dean/principal/ director in medical colleges upto 70 years.

Further, this Ministry also provides technical and financial support to the States / UTs to strengthen the public health care system, based on the proposals received in the form of Program Implementation Plans (PIPs) under National Health Mission (NHM) Scheme. The Government of India provides approval for the proposal in the form of Record of Proceedings (RoPs) as per norms and available resources. Ministry has conveyed approvals of Rs. 3,870.91 Cr for FY 2024-25; Rs. 4239.70 Cr for FY 2023-24 & Rs. 4837.71 Cr for FY 2022-23 towards the creation of building infrastructure as a part of Health infrastructure under NHM to serve in the Rural & Urban areas of the country.

**Annexure referred to in reply to parts (a) to (d) of Lok Sabha Unstarred Question No. 4770
for answer on 28.03.2025**

Annexure

**State-wise details of 157 Medical Colleges approved under the Centrally Sponsored scheme
for 'Establishment of new medical colleges attached with existing district/referral hospitals'**

S.No	State/UT	No. of colleges	Districts
Phase-I (58)			
1	A & N Islands	1	Port Blair
2	Arunachal Pradesh	1	Naharlagun
3	Assam	4	Dhubri, Nagaon, North Lakhimpur, Diphu
4	Bihar	3	Purnia, Saran (Chhapara), Samastipur
5	Chhattisgarh	2	Rajnandgaon, Sarguja
6	Himachal Pradesh	3	Chamba, Hamirpur, Nahan (Sirmour)
7	Haryana	1	Bhiwani
8	Jharkhand	3	Dumka, Hazaribagh, Palamu (Daltonganj)
9	Jammu & Kashmir	5	Anantnag, Baramulla, Rajouri, Doda, Kathua
10	Madhya Pradesh	7	Datia, Khandwa, Ratlam, Shahdol, Vidisha, Chindwara, Shivpuri
11	Maharashtra	1	Gondia
12	Meghalaya	1	West Garo Hills (Tura)
13	Mizoram	1	Falkawn
14	Nagaland	1	Naga Hospital (Kohima)
15	Odisha	5	Balasore, Baripada (Mayurbhanj), Bolangir, Koraput, Puri
16	Punjab	1	SAS Nagar
17	Rajasthan	7	Barmer, Bharatpur, Bhilwara, Churu, Dungarpur, Pali, Sikar
18	Uttar Pradesh	5	Basti, Faizabad, Firozabad, Shahjahanpur, Bahraich
19	Uttarakhand	1	Almora
20	West Bengal	5	Birbhum (Rampur Hat), Cooch Behar, Diamond Harbour, Purulia, Raiganj (North Dinajpur)
Phase -II (24)			
1	Bihar	5	Sitamarhi, Jhanjharpur, Siwan, Buxar, Jamui
2	Jharkhand	2	Koderma, Chaibasa (Singhbhum)
3	Madhya Pradesh	1	Satna
4	Odisha	1	Jajpur
5	Rajasthan	1	Dholpur
6	Uttar Pradesh	8	Etah, Hardoi, Pratapgarh, Fatehpur, Siddharthnagar (Domariyaganj), Deoria, Ghazipur, Mirzapur
7	West Bengal	5	Barasat, Uluberia, Arambagh, Jhargram, Tamluk
8	Sikkim	1	Gangtok
Phase-III (75)			
1	Andhra Pradesh	3	Piduguralla, Paderu, Machilipatnam
2	Assam	1	Kokrajhar
3	Chhattisgarh	3	Korba, Mahasamund, Kanker
4	Gujarat	5	Narmada, Navsari, Panchmahal, Porbandar, Morbi
5	Jammu & Kashmir	2	Udhampur, Handwara (Distt. Kupwara)

S.No	State/UT	No. of colleges	Districts
6	Karnataka	4	Chikkamagaluru, Haveri, Yadgiri, Chikkaballapura
7	Ladakh	1	Leh
8	Madhya Pradesh	6	Rajgarh, Mandla, Neemuch, Mandsaur, Sheopur, Singrauli
9	Maharashtra	1	Nandurbar
10	Manipur	1	Churachandpur
11	Nagaland	1	Mon
12	Odisha	1	Kalahandi
13	Punjab	2	Kapurthala, Hoshiarpur
14	Rajasthan	15	Alwar, Baran, Bansawara, Chittorgarh, Jaisalmer, Karauli, Nagaur, Shri Ganganagar, Sirohi, Bundi, SawaiMadhopur, Tonk, Hanumangarh, Jhunjhunu, Dausa
15	Uttarakhand	3	Rudrapur (Distt. Udham Singh Nagar), Pithoragarh, Haridwar
16	Uttar Pradesh	14	Bijnaur, Kushinagar, Sultanpur, Gonda, Lalitpur, LakhimpurKheri, Chandauli, Bulandshahar, Sonbhadra, Pilibhit, Auraiya, Kanpur Dehat, Kaushambi, Amethi
17	Tamil Nadu	11	Tiruppur, Nilgiris, Ramanathapuram, Namakkal, Dindigul, Virudhunagar, Krishnagiri, Tiruvallur, Nagapattinam, Ariyalur, Kallakurichi
18	West Bengal	1	Jalpaiguri